

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 783 of 2020

IN THE MATTER OF:

Oase Asia Pacific Pte Ltd.

... Appellant

Versus

Axis Bank Ltd. & Ors.

...Respondents

Present:

For Appellant :

Ms. Anjali Sharma, Advocate

ORDER

(Through Virtual Mode)

16.09.2020 Adjourned at the request of Ms. Anjali Sharma, Advocate representing the Appellant, who wants to seek instructions.

List the appeal 'for Admission (Fresh Case)' on **21st September, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

/ns/gc/